

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 15502/2017

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

DEEPAK KUMAR SINGH & ORS.

Respondent(s)

Date : 22-09-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Mr. Tushar Mehta, SGI
Mr. Ravindra Kumar, AOR

For Respondent(s) Mr. Sukumar Pattjoshi, Sr. Adv.
Mr. Shivkant Mishra, Adv.
Mr. Haraprasad Sahu, Adv.
Mr. Kamlesh Kumar Mishra, Adv.
Mr. Pawan Kumar, Adv.
Mr. Sachin Kumar Dubey, Adv.
Mr. Pranaya Kumar Mohapatra, Adv.
Mr. Subhasish Mohanty, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 06.10.2021.

In the meantime, learned counsel for the parties are permitted to file brief submissions and additional documents, if any.

(RAJNI MUKHI)
COURT MASTER (SH)

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER